

F. No. J-11016/1/2019-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 11th July, 2019

ORDER

In supersession of this Department's earlier two Orders No. J-11016/1/2016-Judicial (Part-1) dated 23.08.2017 and No. J-11017/3/2017-Judl. (Part-12) dated 26.10.2018, the President is pleased to engage **Shri Akshay Amritanshu**, Advocate as Group 'A' Panel Counsel for conducting Central Government litigation before Supreme Court of India and as Senior Panel Counsel for conducting Central Government litigation before the High Court of Delhi, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**Supreme Court of India
Group 'A' Panel Counsel**

and

**High Court of Delhi
Senior Panel Counsel**

Name of Advocate	Contact details	Enrollment No.
Shri Akshay Amritanshu	C-41, Lower Ground Floor, Jangpura Extension, New Delhi-110014 Mob: 9931282222 Email: akshayamritanshu@gmail.com	D/1004/2014

2. The terms & conditions of the engagement of aforesaid Advocate will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 & No. 24(2)/1999-Judl. dated 24.09.1999 both read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

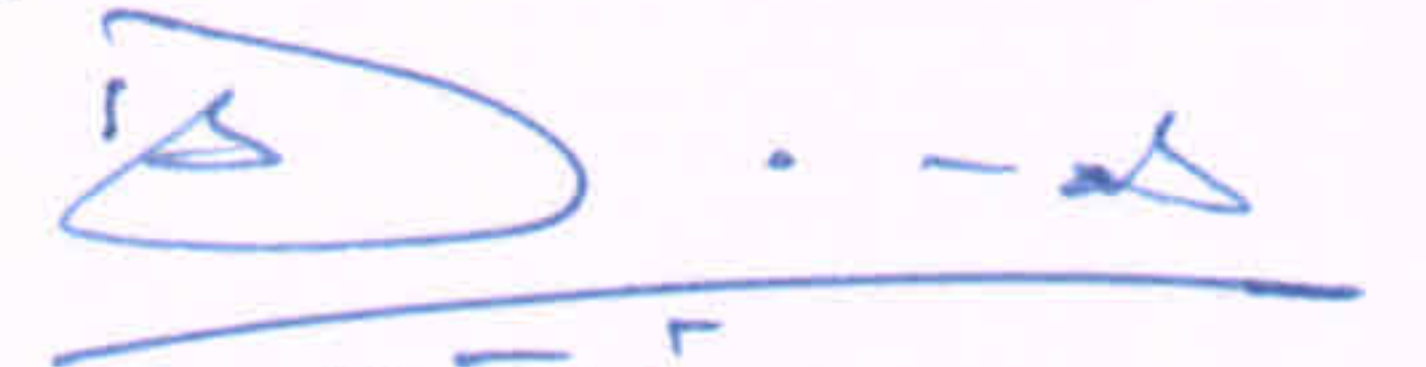
3. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, PS to All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. ~~The~~ *The* panel counsel, as above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in